

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FOURTEENTH REPORT

(Presented on 8.8.2005)

The Business Advisory Committee held a sitting on Friday, the 5th August, 2005.

2. The Committee recommend that one hour may be allotted for consideration and passing to the Displaced Persons Claims and Other Laws (Repeal) Bill, 2004, after it has been passed by Rajya Sabha.

3. The Committee also recommend that the discussion under rule 193 regarding ' Rise in prices of essential commodities including hike in petroleum prices' may be taken up on Wednesday, 10th August, 2005.

NEW DELHI;
August 5, 2005 _____
Sravana 15, 1927 (Saka)
Committee

SOMNATH CHATTERJEE
Chairman
Business Advisory